

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-64/2000(Pt.)/2087/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,

Smti. Juma Sinha,  
Counsellor,  
Family Court, Dhubri.

Dated Guwahati the <sup>th</sup> 9 April, 2021.

Sub: **Leave.**

Ref:- Email dated 08.04.2021.

Madam,

With reference to the above, I am directed to inform you that your prayer for extension of Earned leave will be disposed of by the the Principal Judge, Family Court, Dhubri, at her level.

Yours faithfully,

Sd/-


2089

**JT. REGISTRAR(VIGILANCE)**

Memo NO.HC.VII-64/2000(Pt.)/2088-A, dated 9.4.2021

Copy to:

1. The Principal Judge, Family Court, Dhubri.
2. ✓ The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR(VIGILANCE)**  
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